

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-509

IB-1529/ND/2019
IA/2737/2022, IA/1292/2022

IN THE MATTER OF:

M/s. COL. C.D Sharma (Retd.) & Ors.

....Applicant

Vs.

M/s. Orior Developers and Infrastructure Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 18.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Hon'ble Member (Judicial) is not available to hold the court, therefore,
Re-notified to **07.12.2022**.

Amit Tiwari


For (Court Officer)